

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 21st February, 2024 is published together with Statement of Objects and Reasons for general information:—

L.A Bill No. 8 of 2024

A BILL FURTHER TO AMEND THE TAMIL NADU HIGHWAYS ACT, 2001.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fifth Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Highways (Amendment) Act, 2024. Short title and commencement.

(2) It shall come into force at once.

Tamil Nadu Act 34 of 2002.

2. In the Tamil Nadu Highways Act, 2001 (hereinafter referred to as the principal Act), in section 2, — Amendment of section 2.

(1) for clause (13), the following clause shall be substituted, namely:—

“(13) “Administrator” means the officer appointed under sub-section (2) of section 5;”;

(2) for clause (21), the following clause shall be substituted, namely:—

“(21) “State Chief Administrator” means the officer appointed under sub-section (1) of section 5;”.

3. Throughout the principal Act, for the expressions “State Highways Authority” “Highways Authority” and “Highways Authorities”, wherever they occur, the expressions “State Chief Administrator” “Administrator” and “Administrators” shall, respectively, be substituted. Substitution of expressions “State Highways Authority” “Highways Authority” and “Highways Authorities”.

STATEMENT OF OBJECTS AND REASONS.

The Government have decided to change the designations "State Highways Authority" and "Highways Authority" in the Tamil Nadu Highways Act 2001 (Tamil Nadu Act 34 of 2002) as "State Chief Administrator" and "Administrator", respectively. To give effect to the said decision, the Government have decided to amend the said Tamil Nadu Act 34 of 2002 suitably.

2. The Bill seeks to give effect to the above decision.

E.V.VELU,
Minister for Public Works.

Secretariat,
Chennai-600 009,
21st February 2024.

K. SRINIVASAN,
Principal Secretary.